GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1670 TO BE ANSWERED ON 27TH JULY, 2018

FEMALE FOETICIDE

1670. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the cases of female foeticide have increased in the country, if so, the details thereof indicating the said incidences reported during each of the last three years and the current year, State/UTwise particularly in Odisha; and

(b) the corrective steps taken/being taken by the Government to prevent female foeticide across the country particularly in Odisha?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) As per information received from National Crime Records Bureau, a total of 107 cases of foeticide were registered in the year 2014, 97 cases of foeticide registered in year 2015 and144 cases of foeticide registered in year 2016 respectively. No case of female foeticide is reported in the State of Odisha. Detailed information is at **Annexure**.

(b) In view of the declining Child Sex Ratio and Sex Ratio at Birth, the Government of India besides enactment of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and Rules has adopted a multi-pronged strategy for effective implementation of PC&PNDT Act and Rules and for awareness generation and advocacy measures to build a positive environment for the girl child through gender sensitive policies, provisions and legislation. Besides carrying out regular inspections through NIMCs in various States/UTs, Ministry of Health & Family Welfare renders financial support and technical guidance under National Health Mission for effective implementation of the Act/Rules, implementation/compliance of Hon'ble Supreme Court's directions in various judgments, capacity building programmes of Appropriate Authorities and Nodal Officers implementing the Act in States/UTs.

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<u>Annexure</u>

State/UT-wise cases Registered under **Foeticide** for Crimes against Children during 2014-2016

CT		2014	2015	2016
SL	State/UT	Foeticide	Foeticide	Foeticide
1	Andhra Pradesh	0	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	1
4	Bihar	0	0	0
5	Chhattisgarh	5	11	18
6 7	Goa	0 0	0	0 0
8	Gujarat Haryana	6	1	4
9	Himachal Pradesh	4	1	0
10	Jammu & Kashmir	0	0	2
10	Jharkhand	1	1	0
12	Karnataka	0	1	2
12	Kerala	0	0	0
14	Madhya Pradesh	30	17	19
15	Maharashtra	7	11	7
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21 22	Punjab	10 24	10 13	4 21
22	Rajasthan Sikkim	0	0	0
24	Tamil Nadu	0	0	0
24	Telangana	2	2	0
25	Tripura	0	0	0
27	Uttar Pradesh	11	12	52
28	Uttarakhand	1	0	4
29	West Bengal	0	0	0
	TOTAL STATE(S)	101	94	135
30	A & N Islands	0	0	0
31	Chandigarh	1	0	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	5	3	8
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	6	3	9
	TOTAL (ALL	107	07	144
	INDIA)	107	97	144

Source: Crime in India